

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **30.06.2021** at **11.00 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/416/IB/2021 IN MA/463/2019 IN CP/603/IB/2017
NAME OF PETITIONER : Rajashree Santhanam (Liquidator)
NAME OF RESPONDENT : Anandram Developers Pvt Ltd
SECTION : 60(5) of IBC

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MA/463/2019 IN CP/603/IB/2017

NAME OF PETITIONER : Rajashree Santhanam (Liquidator)

NAME OF RESPONDENT : Anandram Developers Pvt Ltd

SECTION : Rule 11 of NCLT

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/437/CHE/2021 IN MA/463/2019 IN CP/603/IB/2017
NAME OF PETITIONER : Liquidator of M/s. Anandram Developers Pvt. Ltd.
NAME OF RESPONDENT :
SECTION : 60(5) of IBC, 2016

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- 5 IA/437/CHE/2021 IN MA/463/2019 IN CP/603/IB/2017

ORDER

Learned Counsel for Applicant / Liquidator Mr. B. Dhanaraj is present through video conferencing Platform.

IA/417/IB/2021 filed for urgent hearing of IA/416/IB/2021 is **allowed**.

Meantime, Ms. Subharanjani Ananth, Advocate appears before the video conferencing platform and represents that connected matter to the above Applications IA/97/2021 has been filed before this Tribunal and the same is listed for hearing on **15.07.2021**.

In the circumstances, **the Registry is directed to list** IA/416/IB/2021, IA/437/CHE/2021 and IA/97/2021 on **15.07.2021** for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

gnk

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)